

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
11-07-2024 AT 10:30 AM**

**CP No. 61/241/HDB/2021
AND
IA(CA) 136/2023 in CP No. 61/241/HDB/2021
u/s. 241 of Companies Act, 2013**

IN THE MATTER OF:

Buchi Babu Adagadda

...Petitioner

AND

Vrinda Technologies Pvt Ltd

...Respondent

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

O R D E R

CP No. 61/241/HDB/2021

Learned Counsel Mr Kalyana Chakravarthy, for Petitioner present physically.

Learned Counsel Mr Y Suryanarayana, for Respondent present physically.

Heard both sides. **For orders on 08.08.2024 along with IA (CA) 136/2023.**

Meanwhile, written submission by both sides within 10 days.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)